

OFFICE OF THE CHIEF METROPOLITAN MAGISTRATE:
CENTRAL DISTRICT: DELHI.

ORDER

Pursuant of Hon'ble High Court of Delhi Order No. Order No. 36/DHC/Gaz./G-7/VI.E.2(a)/2023 dated 29-08-2023 and in partial modification of Duty Roster bearing No. 7335-7406/CMM/Central/SS/DR/2023 dated 27-07-2023 for the month of August-2023, it is hereby ordered that **Ms. Divya Gupta, Ld. Metropolitan Magistrate (NI Act)-05**, Central District, Delhi shall work as Duty Magistrate on **31-08-2023**, in place of **Ms. Sakshi Jaiswal, Ld. Metropolitan Magistrate**, Central District, Delhi (Since transferred).

The residential address of **Ms. Divya Gupta, Ld. Metropolitan Magistrate (NI Act)-05** is **8-A, Ashoka Apartment, 7, Rajpur Road, Delhi**. Rest of condition shall remain unchanged.



(SIDDHARTHA MALIK)
Chief Metropolitan Magistrate
Central District, THC, Delhi

No. 8453-8475 /CMM/Central/SS/DR/2023

Dated, Delhi the 31-08-2023

Copy forwarded for information to:

01. The Ld. Registrar General, Hon'ble High Court of Delhi, New Delhi (Through Ld. Principal District & Sessions Judge (HQ), Delhi.
02. The Ld. Principal District & Sessions Judge (HQ), Delhi.
03. The Ld. CMMs all District, New Delhi.
04. The Ld. Officer Incharge, Pool Car, Tis Hazari Courts, Delhi
05. The Ld. Secretary, Delhi Legal Services Authority, Central, THC, Delhi
06. The Ld. Admn. Civil Judge, Central District, THC, Delhi.
07. The Ld. ACMMs/ MMs, Central District, THC & Railway Courts, Delhi
08. The Ld. Principal Magistrates, JJB-I, II & III, Delhi/New Delhi
09. The Commissioner of Police-DCsP of North, Central and West District, Delhi
10. The Director of Prosecution, Tis Hazari Courts, Delhi.
11. Additional IG Prison, Tihar Jail, Delhi.
12. The Secretaries Bar Association, THC, PHC, KKD, Rohini, Dwarka & Saket Courts, Delhi
13. The A.O.(J), Nazarat Branch and Filing Section O/o Ld. District & Sessions Judge (HQ) Delhi.
14. The A.O. (J), Computer Branch, Central District, Delhi.
15. The Care Taking Branch, Tis Hazari Courts, Delhi.
16. The Superintendent Jail, New Delhi/Law Officer, Tihar Jail/Lock Up Incharge, Tis Hazari Courts, Delhi.
17. The Video Conferencing Room, Tis Hazari Courts, Delhi.
18. Cash Branch, Tis Hazari Courts, Delhi.
19. Reader to CMM, Central District, Delhi.
20. The Dealing Assistant (Leave), Judicial Branch and Admn. Branch-I, II & III, Central, THC, Delhi.
21. For Uploading on Central Web-site Committee through LAYER.
22. The Guard file.


(SIDDHARTHA MALIK)
Chief Metropolitan Magistrate
Central District, THC, Delhi